

2017 90 1/3

CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

T.A. NO.1062 of 1987 (T)
(W.P. NO.3394 of 1982)

Khalilullah Khan Applicant.
Versus
Union of India & Others Respondents.

27.2.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K.J. Raman, A.M.

Sri B.K. Shukla files vakalatnama on behalf of all the respondents. No one is present on behalf of the applicant. The notice, which was issued to the applicant. by Registered post, is presumed served. The notice issued to the applicant's counsel has been received back with the postal report that he could not be found despite repeated efforts.

The petition is, therefore, dismissed for non-prosecution.

Sd/-
A.M.

Sd/-
V.C.

// True Copy //

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Checked 2/13

Devi 17/3/90
Deputy Registrar
Central Administrative Tribunal
Lucknow Bench,
Lucknow

(2)
Receiver of copy
IB Shukla
19/3/90

